

Translation for
marathi exhibits
not furnished

Per Tribunal

Filed for AH/IR on 23-7-93

at Nagpur, Issue notice to
applicant.

Notice issued to
applicant on
dtd. 4/8/93.

4/8

Dy. Registrar

O.A. No. 376/93 Dt. 20.7.1993.

Heard Mr. M. M. Sudame for the
applicant.

Allowed to withdraw the
application with liberty to move the
Tribunal against the penalty that may
be imposed in the inquiry proceedings
by the disciplinary authority.

The application is accordingly
disposed of as withdrawn.

(M. Y. PRIOLKAR)
MEMBER (A)

(M. S. DESHPANDE)
VICE-CHAIRMAN

Order/Judgement despatched
to Applicant/Respondent (s)
on 25/8/93

800
27/8